

आदेशों व निर्णयों की ऑनलाईन प्रमाणित प्रतिलिपि प्राप्त करने की प्रक्रिया

माननीय म.प्र.उच्च न्यायालय द्वारा ऑनलाईन प्रमाणित प्रतिलिपि (Online Certified Copy) प्राप्त करने हेतु अपनी आधिकारिक वेबसाइट . - पर ऑनलाईन सर्टिफाइड कॉपींग सॉफ्टवेयर की सुविधा उपलब्ध कराई गई है। इस सुविधा के अन्तर्गत कोई भी पक्षकार लम्बित अथवा निराकृत प्रकरणों के आदेशों व निर्णयों की प्रमाणित प्रतिलिपि प्राप्त करने के लिए ऑनलाईन आवेदन कर सकता है और प्रतिलिपि शुल्क का भुगतान भी ऑनलाईन करके निम्नलिखित तीन माध्यमों में से किसी भी माध्यम से प्रमाणित प्रतिलिपि प्राप्त की जा सकती है :-

01. प्रतिलिपि अनुभाग के काउंटर से
02. डाक के माध्यम से
03. ई-मेल के माध्यम से

ऑन लाइन आवेदन करने एवं प्रमाणित प्रतिलिपि प्राप्त करने की प्रक्रिया निम्नानुसार है :-

01. मध्यप्रदेश उच्च न्यायालय की आधिकारिक वेबसाइट www.mphc.gov.in पर जाएं।

The screenshot displays the official website of the High Court of Madhya Pradesh. The page features a navigation menu at the top with options like HOME, JUDGMENT/ORDERS, CASE STATUS, CAUSELIST, COPYING, CAVEAT, ROSTER, SITEMAP, and DISTRICT COURT. A central banner commemorates 150 years of the court. On the right side, there is a vertical list of services including e-filing, e-Certified Copy High Court, e-Certified Copy District Court, e-Advocate (Office), e-Paper Book, Online Court Fee, District eCourt Fee, e-Governance, e-RTI [Online Filled], e-Court Fees Calculator, e-Library, Commercial Court, e-Feedback/Suggestion, and e-Display Board. The main content area shows a list of notices and circulars, with the most recent one dated 02-05-2020 regarding social distancing and video conferencing. The bottom of the page includes a system tray with the date 02/05/2020 and time 7:33 PM.

02. वेबसाइट पर दिये गए टैब “e-certified copies District Court” पर क्लिक करें।

The screenshot shows the homepage of the High Court of Madhya Pradesh. The navigation menu includes HOME, JUDGMENT/ORDERS, CASE STATUS, CAUSELIST, COPYING, CAVEAT, ROSTER, SITEMAP, and DISTRICT COURT. A sidebar on the left lists various court services and information. The main content area features a banner for the 15th anniversary of the Mahatma and a list of notices/circulars/orders. On the right, a vertical menu of red buttons lists various services, with "e-Certified Copy District Court" highlighted in red. Other services include e-filing, Advocate Office, Paper Book, Online Court Fee, District eCourt Fee, e-Governance, e-RTI, e-Court Fees Calculator, e-Library, Commercial Court, Feedback/Suggestion, and Display Board. The footer shows the date and time as 7:34 PM on 02/05/2020.

03. दर्शित स्थान पर अपना मोबाइल फोन नम्बर टाईप करके “Generate OTP” के टैब पर क्लिक करें।

The screenshot shows the same High Court of Madhya Pradesh website, but with the "Generate OTP" button highlighted in red. The button is located in the main content area, below the navigation menu. The text "9993475786" is visible in the input field next to the button. The rest of the page layout, including the sidebar and footer, remains the same as in the previous screenshot.

04. मोबाइल फोन में प्राप्त OTP को दर्शित स्थान में भरकर “Verify OTP” पर क्लिक करें।



High Court of Madhya Pradesh

HOME JUDGMENT/ORDER'S CASE STATUS CAUSELIST COPYING CAVEAT ROSTER SITEMAP DISTRICT COURT

Your mobile number : 9993475786

OTP sent successfully. Please enter OTP to verify.

- ✧ Hon'ble Judges
- ✧ Portfolio Judges
- ✧ Committees
- ✧ Registry Officers
- ✧ Administrative Setup
- ✧ Gradation List
- ✧ Circulars / Orders
- ✧ Transfer / Posting
- ✧ Recruitment / Result

05. OTP के Verify होने पर दर्शित विकल्प “Pending” या “Dispose” में से एक पर क्लिक करके चयन करें।



High Court of Madhya Pradesh

HOME JUDGMENT/ORDER'S CASE STATUS CAUSELIST COPYING CAVEAT ROSTER SITEMAP DISTRICT COURT

Your mobile number : 9993475786

PENDING DISPOSED

- ✧ Hon'ble Judges
- ✧ Portfolio Judges
- ✧ Committees
- ✧ Registry Officers
- ✧ Administrative Setup
- ✧ Gradation List
- ✧ Circulars / Orders
- ✧ Transfer / Posting
- ✧ Recruitment / Result
- ✧ Mediation
- ✧ Legal Services

06. प्रकरण से सम्बन्धित वांछित विवरण यथास्थान पर अंकित करें।

Your mobile number : 9752769621

BENCH	CASE TYPE	NUMBER	YEAR	
JABALPUR ▾	WP ▾	22	2016	SEARCH

Case No.	Petitioner V/S Respondent	Status	Apply
WP-00022-2016	SHANA ALI V/S THE STATE OF MADHYA PRADESH	DISPOSED	Click

07. इसके पश्चात “Apply” कॉलम के नीचे दिये गए “Click” टैब पर क्लिक करें।

08. इसके पश्चात खुलने वाले फॉर्म में वांछित विवरण यथास्थान अंकित करें।

The screenshot shows a web form for applying for a copy of a judgment. The form is titled "Case No. - WP/22/2016 (SHANA ALI Vs THE STATE OF MADHYA PRADESH)". The applicant's name is Sumit Jain, and the email is sumit@gmail.com. The postal address is High Court Of Madhya Pradesh, Jabalpur, with a landmark of High Court of MP and a pincode of 482001. The application type is set to "Express" (radio button selected) and "Ordinary" (radio button unselected). The application form cost is Rs. 15/-. The copying fee is Rs. 8/- (Tentative Delivery Dt. 11-01-2020). The application purpose is "Private" (radio button selected). The delivered mode is "Counter" (radio button selected), with other options being "Princial Seat Jabalpur", "Indore Bench", "Gwalior Bench", and "By Post". The applicant has selected the judgment dated 11-Jan-2016 (Pages: 1) and 04-Feb-2016 (Pages: 1). The number of copies is 1. The total charges are Rs. 31/-, including application charges (Rs. 15/-), copying charges (Rs. 8/-), and documents charges (Rs. 8/-). There is a red 'X' mark next to the 11-Jan-2016 entry. A checkbox is checked, indicating that the applicant has read and verified the content and knows that the amount will not be refunded. A "Payment" button is visible at the bottom.

09. इस पेज पर आवेदक को अपना ई-मेल पता, पोस्टल पता एवं पिनकोड आदि को अपडेट करना होगा।

10. वांछित दस्तावेज का चयन कर “Apply” टैब पर क्लिक करें।

11. आवेदक को यथास्थान यह विकल्प भी चयन करना होगा, कि प्रमाणित प्रतिलिपि व्यक्तिगत उपयोग हेतु प्राप्त की जा रही है अथवा ऑफिशियल उपयोग हेतु प्राप्त की जा रही है, क्योंकि उपयोग के आधार पर ही प्रमाणित प्रतिलिपि का शुल्क देय है।

12. प्रमाणित प्रतिलिपि प्राप्त करने के माध्यम (यथा काउन्टर, डाक अथवा ई-मेल) का चयन करें।

13. इसके पश्चात दर्शित शर्तों को स्वीकार (Accept) कर “Payment” टैब पर क्लिक करें, जिसके पश्चात कोषालय (Treasury) का पोर्टल खुल जाएगा।



Treasuries & Accounts
Department of Finance
Govt. of MP

- ▶ About Cyber Treasury
- ▶ Help
- ▶ FAQ
- ▶ Home




E-form for Cyber Receipt

MP ONLINE CRN	LAW003031012019000161														
TIN/REGISTRATION NO	null														
OFFICE NAME*	mphc														
DISTRICT*	JABALPUR+null														
DEPOSITOR/ DEALER NAME*	eee														
HEAD OF ACCOUNT NAME OF ACT *	0030+01+102+0000+COPYING														
PURPOSE/SUBHEAD*	COPYING+FEES														
FROM DATE *	31012019														
TO DATE *	31012019														
ADDRESS :	<table style="width: 100%; border: none;"> <tr> <td style="width: 50%;">FLAT/BLOCK NO:</td> <td style="width: 25%;">PREMISES / BUILDING / VILLAGE:</td> <td style="width: 25%;"></td> </tr> <tr> <td>ROAD/STREET/LANE:</td> <td>AREA/LOCALITY:</td> <td></td> </tr> <tr> <td>CITY/DISTRICT: Jabalpur</td> <td>STATE/UT: MADHYA PRADESH</td> <td></td> </tr> <tr> <td>(if other city, specify)</td> <td>PINCODE:</td> <td></td> </tr> </table>			FLAT/BLOCK NO:	PREMISES / BUILDING / VILLAGE:		ROAD/STREET/LANE:	AREA/LOCALITY:		CITY/DISTRICT: Jabalpur	STATE/UT: MADHYA PRADESH		(if other city, specify)	PINCODE:	
FLAT/BLOCK NO:	PREMISES / BUILDING / VILLAGE:														
ROAD/STREET/LANE:	AREA/LOCALITY:														
CITY/DISTRICT: Jabalpur	STATE/UT: MADHYA PRADESH														
(if other city, specify)	PINCODE:														
E - MAIL *	abc@gmail.com														
AMOUNT *	35														
BANK NAME*	Central Bank Of India														

All fields marked with * are mandatory
The option for Challan Amount will be available on the Bank's Site

14. शुल्क के भुगतान हेतु अपनी सुविधानुसार इंटरनेट बैंकिंग, डेबिट कार्ड या क्रेडिट कार्ड में से किसी एक विकल्प का चयन करें।

15. इसके पश्चात अंत में “Submit” टैब पर क्लिक करें, जिसके पश्चात खुलने वाले पेज का अवलोकन करें, कि सम्पूर्ण जानकारी सही इंड्राज की गई है अथवा नहीं। इसके साथ ही सुरक्षा कारणों से Captcha Charecters को भी यथास्थान पर दर्ज करें।



Treasuries & Accounts
Department of Finance
Govt. of MP

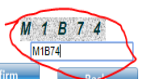
CYBER TREASURY

DEPARTMENT	Law
CRN	LAW003031012019000161
HEAD OF ACCOUNT	0030+01+102+0000+COPYING
SCHEME HEAD	0000
DISTRICT /DIVISION	JABALPUR
DEPOSITOR NAME	eee
FLAT /BLOCK NO.	
NAME OF PREMISES / BUILDING/VILLAGE	
ROAD /STREET/LANE	
AREA/LOCALITY	
CITY/DISTRICT	Jabalpur
STATE/UT	MADHYA PRADESH
PINCODE	
E-MAIL	abc@gmail.com

Please Verify Your Details !Otherwise your money will be lost.

TIN/REGISTRATION NO	null
OFFICE NAME	mphc
FROM DATE	31012019
TO DATE	31012019
PURPOSE	COPYING+FEES
AMOUNT	35
BANK NAME	Central Bank Of India

Please verify the information entered, click Confirm to make the payments otherwise click Back to modify details



16. “Confirm” बटन पर क्लिक करें, जिससे एक यूनिक नम्बर जेनरेट होगा और जिसके पश्चात “OK” बटन पर क्लिक करने से भुगतान की प्रक्रिया पूर्ण हो जाएगी।



Please note your CRN: **LAW003031012019000161** for future refrence.

Please click OK button to proceed to payment.



17. आवेदक को निम्नानुसार रसीद उसके ई-मेल आई पर प्राप्त हो जाएगी, जिसमें आवेदन क्रमांक सहित अन्य विवरण दर्शित होंगे।

High Court of Madhya Pradesh, e-Copying Application Receipt			
Application No.:	1 / 2019		
Case No.:	WP/16366/2018		
Petitioner V/S Respondent	AABID HUSSAIN V/S THE UNION OF INDIA		
Online Application Fees Received:	Rs. 35/-		
Cyber Receipt No. (CRN):	LAW003031012019000198	Bank Scroll Number:	25193
Date & time of Transaction:	31/01/2019 15:08:01	Challan Identification No. (CIN):	SBIN000615900303101201925193
Bank Reference No. (BRN):	CPM9805416	Treasury Challan No. :	003095135
Applicant Name:	eee	Address:	testing, TESTING, 482002
Mobile:	9993475786	Email:	abc@gmail.com
Application Type:	Express	Desired Mode:	post
Applied for :	Annexure P1 (Pages : 5) Qty. 1,	Purpose:	test
Tentative Delivery Date:	04-02-2019	Received Date	31-01-2019

स्वाती राहौरा
व्यवहार न्यायाधीश वर्ग-दो
जबलपुर (म.प्र.)